

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER


No. 589/Confdl./2016
II-2-90/2001(Pt.III)

Bilaspur, dated the 17th August, 2016

(A) Shri Deepak Kumar Tiwari, Member of Higher Judicial Service and presently posted as District & Sessions Judge, Rajnandgaon is appointed as Registrar (Inspection and Enquiry) in the Establishment of the High Court from the date he assumes charge of his office.

(B) Shri Jaideep Garg, Member of Higher Judicial Service and presently posted as Additional District & Sessions Judge, Kondagaon is appointed as Additional Registrar (Judicial) in the Establishment of the High Court from the date he assumes charge of his office.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 590/Confdl./2016
II-2-90/2001(Pt.III)

Bilaspur, dated the 17th August, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.

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- (13) i) Shri Deepak Kumar Tiwari, District & Sessions Judge, Rajnandgaon for information and compliance. He is directed to take charge at his new place of posting on or before 01st September, 2016 and send his handing and taking over charge report forthwith. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
ii) Shri Jaideep Garg, Additional District & Sessions Judge, Kondagaon for information and compliance. He is directed to take charge at his new place of posting on or before 01st September, 2016.
- (14) District & Sessions Judge, Kondagaon for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (15) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (16) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (17) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (18) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (19) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (21) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (24) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (25) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL